| | DEFECTIVE REPORT LIST | | | | |
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| | DEFECTIVE REPORT OF 26-08-2022 | | | | |
| Sl no. | Case Number | Advocate for Petioner/Caveator | Defects as per S.R. | | |
| 1 | WP(C)/21639/2022 | NIRA SUNDAR PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. | | |
| 2 | WP(C)/21906/2022 | AMITABH MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED | | |
| 3 | WP(C)/21911/2022 | AMITABH MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED | | |
| 4 | WP(C)/19321/2022 | T.K.J.SAMANTA | 15. ALL PAPERS NOT PROPERLY SIGNED. | | |
| 5 | WP(C)/21908/2022 | AMITABH MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED | | |
| 6 | WP(C)/21010/2022 | UMESH CHANDRA MAHAPATRA | OTHERS. NEAT COPY OF PAGE 26,30 & 34 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. | | |
| 7 | WP(C)/19251/2022 | PRABHU PRASANNA BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER | | |

| | | | NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
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| 8 | WP(C)/18915/2022 | P.K.SAHOO | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 9 | WP(C)/18908/2022 | BASUDEV BARIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 10 | WP(C)/19207/2022 | S.S.MOHAPATRA | OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF BRIEF |
| 11 | WP(C)/19216/2022 | SANJAY KUMAR DAS (2) | OTHERS. PAGES 20,43,56,58,59,63 & 64 ARE NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 | WP(C)/21655/2022 | CHITTARANJAN PATTNAIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 13 | WP(C)/21598/2022 | BIJAYA KUMAR NAYAK 3 | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 14 | CRLMP/1790/2022 | J.BEHERA | OTHERS. HCBA FEE OF RS 50 /- |

| | | | EACH NOT PAID ON FRESH V.NAMA (2 SETS) 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 27. PETITIONS/APPEALS/APPLICATION NOT IN PROPER FONT/NOT IN PROPER FONT SIZE 28. PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
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| 15 | WP(C)/21803/2022 | DILIP KUMAR SAHU | OTHERS. WELFARE FEE OF RS 50/- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 16 | WP(C)/20438/2022 | KARUNAKAR RATH | OTHERS. COMPLETE ADDRESS OF OP 2 TO BE FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 17 | WP(C)/21601/2022 | BIJAYA KUMAR NAYAK 3 | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |

| 18 | WP(C)/21555/2022 | ASHOK KUMAR ROUT | OTHERS. LOGO OF RS 50 /- TO BE PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 19 | WP(C)/21612/2022 | BIJAYA KUMAR NAYAK 3 | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 20 | WP(C)/21558/2022 | ASHOK KUMAR ROUT | OTHERS. LOGO OF RS 50 /- TO BE PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 21 | WP(C)/21560/2022 | ASHOK KUMAR ROUT | OTHERS. LOGO OF RS 50 /- TO BE PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 22 | WP(C)/21553/2022 | ASHOK KUMAR ROUT | OTHERS. LOGO OF RS 50 /- TO BE PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 23 | WP(C)/21547/2022 | ASHOK KUMAR ROUT | OTHERS. LOGO OF RS 50 /- TO BE PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 24 | WP(C)/21540/2022 | ASHOK KUMAR ROUT | OTHERS. LOGO OF RS 50 /- TO BE PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 25 | WP(C)/21344/2022 | KAPILA CHARAN NAYAK | 4. AFFIDAVIT/VERIFICATION NOT PROPER. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER |

| | | | SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
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| 26 | WP(C)/21792/2022 | ASHOK KUMAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 27 | WP(C)/21828/2022 | К.С.МАЈНІ | OTHERS. NEAT COPY OF PAGE 6, 7 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 28 | WP(C)/21824/2022 | К.С.МАЈНІ | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 29 | WP(C)/21218/2022 | PRADIPTA KUMAR PATTANAYAK | OTHERS. PAGE 13 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 30 | WP(C)/20749/2022 | DHIRENDRA KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 31 | WP(C)/21827/2022 | К.С.МАЈНІ | OTHERS. NEAT COPY OF PAGE 6,7 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 32 | WP(C)/21835/2022 | К.С.МАЈНІ | OTHERS. NEAT COPY OF PAGE 6,7 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 33 | WP(C)/21833/2022 | К.С.МАЈНІ | OTHERS. NEAT COPY OF PAGE 6,7 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| 34 | WP(C)/20158/2022 | H.N.MOHAPATRA | OTHERS. PAGE 11 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 35 | WP(C)/21836/2022 | К.С.МАЈНІ | OTHERS. NEAT COPY OF PAGE 6,7 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 36 | WP(C)/21826/2022 | К.С.МАЈНІ | OTHERS. NEAT COPY OF PAGE 6 TO 8 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 37 | WP(C)/19996/2022 | SAMBIT RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 38 | WP(C)/21830/2022 | К.С.МАЈНІ | OTHERS. NEAT COPY OF PAGE 6 TO 8 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 39 | WP(C)/21831/2022 | К.С.МАЈНІ | OTHERS. NEAT COPY OF PAGE 6,7 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 40 | WP(C)/21538/2022 | ASHOK KUMAR ROUT | OTHERS. LOGO OF RS 50 /- TO BE PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 41 | WP(C)/21542/2022 | ASHOK KUMAR ROUT | OTHERS. LOGO OF RS 50 /- TO BE PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 42 | WP(C)/21838/2022 | К.С.МАЈНІ | OTHERS. NEAT COPY OF PAGE 6,7 TO BE FILED 6. RECEIPT SHOWING SERV.COPY |

| | | | TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 43 | MATA/165/2022 | GOURI MOHAN RATH | OTHERS. PUT UP FOR S.R AFTER FILING OF C.COPY OF IMPUGNED JUDGEMENT |
| 44 | WP(C)/20228/2022 | BISWARANJAN DALAI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 45 | WP(C)/21816/2022 | SAMIR KUMAR MISHRA | OTHERS. NEAT COPY OF PAGE 10 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 46 | CMP/822/2022 | RAJJEET ROY | OTHERS. PETNR NO.1 NOT SIGNED IN V.NAMA ,BUT ONE PRAVAJIT ROUTRAY SIGNED IN V.NAMA WHO IS NOT PARTY IN C.M.P |
| 47 | WP(C)/21840/2022 | К.С.МАЈНІ | OTHERS. NEAT COPY OF PAGE 6,7 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 48 | WP(C)/20889/2022 | BISWARANJAN DALAI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 49 | WP(C)/21629/2022 | SUSANTA KUMAR TRIPATHY | OTHERS. NEAT COPY OF PAGE 33,34 TO BE FILED |
| 50 | WP(C)/21477/2022 | DEEPAK KUMAR MOHAPATRA | OTHERS. NEAT COPY OF PAGE 9,13 TO BE FILED OTHERS. 2ND COPY OF WRIT PETITION NOT PROPERLY PAGEMARKED |

| | | | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
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| 51 | WP(C)/20879/2022 | G.P.MOHANTY | OTHERS. PAGE 14 NOT LEGIBLE 3. AUTHENTICATION FEE IS DEFICIENT. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 52 | CRLMP/1726/2022 | TRILOCHAN PANIGRAHI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 53 | CRLMP/1725/2022 | TRILOCHAN PANIGRAHI | OTHERS. DATE HAS NOT BEEN FURNISHED IN THE V.NAMA 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 54 | CRLMP/1730/2022 | SANGRAM KESHARI ROUT | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY |

| | | | NOT FILED |
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| 55 | CRLMP/1739/2022 | SOURENDRA KUMAR KANUNGO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 56 | WP(C)/20683/2022 | KUNAL KUMAR SWAIN | OTHERS. LEGIBLE COPY OF PAGE 14 TO BE FILED OTHERS. ANNX 3 TO BE ATTESTED AS TRUE COPY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 57 | WP(C)/20404/2022 | KUNAL KUMAR SWAIN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 58 | WP(C)/20411/2022 | KUNAL KUMAR SWAIN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 59 | WP(C)/20682/2022 | KUNAL KUMAR SWAIN | OTHERS. LEGIBLE COPY OF PAGE 13,14 & 16 TO BE FILED OTHERS. ANNX 3 IS NOT ATTESTED AS TRUE COPY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 60 | WP(C)/20075/2022 | KUNAL KUMAR SWAIN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 61 | WP(C)/20407/2022 | KUNAL KUMAR | OTHERS. LEGIBLE COPY OF PAGE |

| | | SWAIN | 11 TO 14 TO BE FILED 1. COURT FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 62 | WP(C)/20406/2022 | KUNAL KUMAR SWAIN | OTHERS. LEGIBLE COPY OF PAGE 14,15 & 27 TO BE FILED OTHERS. ANNX 6 IS NOT ATTESTED AS TRUE COPY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 63 | WP(C)/20074/2022 | KUNAL KUMAR SWAIN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 64 | WP(C)/20076/2022 | KUNAL KUMAR SWAIN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 65 | WP(C)/19812/2022 | GOPAL KRUSHNA MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 66 | WP(C)/19841/2022 | SIDDHESWAR BAUG | OTHERS. PAGE 27 TO BE ATTESTED AS TRUE COPY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 67 | WP(C)/19849/2022 | RABI NARAYAN PANDA | OTHERS. LEGIBLE COPY OF PAGE 40 TO 42 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. |
| 68 | WP(C)/19894/2022 | BIREN SANKAR TRIPATHY | OTHERS. RS 50 /- FOR O.H.C.B.A.M.W SCHEME NOT PAID OTHERS. ANNX 5 IN INDEX IS NOT CORRECTLY PAGEMARKED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 69 | WP(C)/19843/2022 | SADASIVA | 6. RECEIPT SHOWING SERV.COPY |

| | | PATRA 1 | TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 70 | WP(C)/19844/2022 | SADASIVA PATRA 1 | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 71 | WP(C)/19367/2022 | RAJESH KUMAR MAHAPATRA | OTHERS. PAGE 126 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 72 | WP(C)/20865/2022 | SAMEER KUMAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 73 | WP(C)/20720/2022 | PRAFULLA KUMAR MOHAPATRA | OTHERS. PAGE 10,12 & 18 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 74 | WP(C)/21292/2022 | BRAJA MOHAN SARANGI | OTHERS. RS 50 /- HOLOGRAM IS TO BE AFFIXED |
| 75 | WP(C)/20964/2022 | BHARAT BHUSAN ROUTRAY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 76 | WP(C)/21304/2022 | BRAJA MOHAN SARANGI | 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. |
| 77 | WP(C)/20716/2022 | PRAFULLA KUMAR MOHAPATRA | OTHERS. PAGE 14 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 78 | WP(C)/21445/2022 | ASOK MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 79 | WP(C)/20715/2022 | PRAFULLA KUMAR MOHAPATRA | OTHERS. PAGE 19 NOT NEAT 6. RECEIPT SHOWING SERV.COPY |

| | | | TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 80 | WP(C)/21300/2022 | BRAJA MOHAN SARANGI | 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. |
| 81 | WP(C)/21299/2022 | BRAJA MOHAN SARANGI | OTHERS. RS 50 /- HOLOGRAM IS TO BE AFFIXED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 82 | WP(C)/21303/2022 | BRAJA MOHAN SARANGI | OTHERS. RS 50 /- HOLOGRAM IS TO BE AFFIXED 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 83 | WP(C)/19775/2022 | SIBA PRASAD SWAIN | OTHERS. PAGE 23 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 84 | WP(C)/20718/2022 | PRAFULLA KUMAR MOHAPATRA | OTHERS. PAGE 15 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 85 | WP(C)/21915/2022 | SUDEEP KUMAR SARANGI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 86 | WP(C)/21382/2022 | CHITTA RANJAN PATTNAIK | OTHERS. NEAT COPY OF PAGE 10 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 87 | WP(C)/21312/2022 | DEBABRATA DASH | OTHERS. MOTHER GUARDIAN NOT PARTY IN CAUSE TITLE 6. RECEIPT SHOWING SERV.COPY |

| | | | TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 88 | WP(C)/21727/2022 | SUDHIR KUMAR MALLICK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 89 | WP(C)/20991/2022 | PRASANTA KUMAR SATAPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 90 | WP(C)/19707/2022 | GIRIDHARI SINGH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14. NOT PROPERLY INDEXED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 91 | WP(C)/20967/2022 | BHARAT BHUSAN ROUTRAY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 92 | WP(C)/21718/2022 | SUDHIR KUMAR MALLICK | 1. COURT FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 93 | WP(C)/21786/2022 | ASHOK KUMAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 94 | WP(C)/21603/2022 | BIJAYA KUMAR NAYAK 3 | OTHERS. NEAT COPY OF PAGE 12 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| 95 | WP(C)/21784/2022 | ASHOK KUMAR | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 96 | WP(C)/21797/2022 | ASHOK KUMAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 97 | WP(C)/21787/2022 | ASHOK KUMAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 98 | WP(C)/21723/2022 | SUDHIR KUMAR MALLICK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 99 | WP(C)/21977/2022 | BHABANI SANKAR TRIPATHY 1 | OTHERS. PAGES 16,17,18,19,21,46,49 TO 61 & 65 NOT LEGIBLE |
| 100 | WP(C)/21990/2022 | DAYANANDA MOHAPATRA | OTHERS. PAGE 20 & ANNX 5 NOT NEAT |
| 101 | WP(C)/21590/2022 | BHARAT BHUSAN ROUTRAY | OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF WP(C) |
| 102 | WP(C)/21860/2022 | SAMIR KUMAR MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 103 | WP(C)/21858/2022 | BIPIN KUMAR NAYAK | OTHERS. ANNX 1 NOT NEAT |
| 104 | WP(C)/21666/2022 | AMIT PRASAD | 6. RECEIPT SHOWING SERV.COPY |

| | | BOSE | TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
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| 105 | CRLREV/396/2022 | SOUBHAGYA KUMAR DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 106 | WP(C)/21417/2022 | JITENDRA SAMANTARAY | OTHERS. PAGE 12,26,27,28 NOT LEGIBLE |
| 107 | WP(C)/21480/2022 | RANJAN KU. ROUT | OTHERS. PAGE 11 & 15 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 108 | WP(C)/21621/2022 | RAJJEET ROY | OTHERS. PAGE 50 NOT LEGIBLE |
| 109 | WP(C)/22009/2022 | RUDRA NARAYAN PARIJA | OTHERS. PAGE 31,32,33 & 34 NOT LEGIBLE OTHERS. PRAYER IN THE I.A NOT SIGNED BY THE ADVOCATE |
| 110 | WP(C)/21988/2022 | MANAS PATI | OTHERS. NEAT COPY OF PG. 8,10 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 111 | WP(C)/22012/2022 | SWAPNIL ROY | OTHERS. PAGE 20 NOT LEGIBLE |
| 112 | WP(C)/21665/2022 | AMIT PRASAD BOSE | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 113 | WP(C)/21721/2022 | SUDHIR KUMAR MALLICK | 1. COURT FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY |

| 114 | WP(C)/19804/2022 | RABINDRA | TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED OTHERS. PUT UP FOR S.R AFTER PAGE MARKING OF INDEX |
|-----|------------------|------------------------|---|
| | (3), 1700 112022 | KUMAR PATNAIK | THOS MINIMINO OF HOSEM |
| 115 | WP(C)/19889/2022 | DAMODAR PATRA | OTHERS. OPLE CASE NO. MENTIONED IN INDEX AND AVERMENT OF WP DOES NOT FIND PLACE IN ANNX 1 OTHERS. THE NUMBER OF ANNEXURE MENTIONED IN LINE 6 OF PRAYER PORTION SEEMS TO BE INCORRECT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 116 | WP(C)/19856/2022 | JAGRUTI BARIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 117 | WP(C)/19836/2022 | BHAKTA RANJAN BARIK | OTHERS. LEGIBLE COPY OF PAGE 13 & 14 TO BE FILED OTHERS. DEMARCATION CASE NO. MENTIONED IN CAUSE TITLE |

| | | | OF WP AND IN PARA 6 OF PAGE 4 APPEARS TO BE INCORRECT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 118 | WP(C)/20685/2022 | KUNAL KUMAR SWAIN | OTHERS. LEGIBLE COPY OF PAGE 21 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 119 | WP(C)/21446/2022 | PRASANTA KUMAR MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 120 | WP(C)/22007/2022 | GHANASHYAM MUDULI | OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF WRIT PETITION. |
| 121 | WP(C)/21443/2022 | SIBA PRASAD PATI | OTHERS. PAGE 23 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 122 | WP(C)/20408/2022 | KUNAL KUMAR SWAIN | OTHERS. LEGIBLE COPY OF PAGE 27,28,29,30,31 & 32 TO BE FILED 1. COURT FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 123 | CRLREV/387/2022 | DIPTI RANJAN BHOKTA | OTHERS. ARRANGEMENT OF ANNX 1 & 2 NOT TALLY TO THAT OF INDEX & PETITION 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 124 | WP(C)/20687/2022 | KUNAL KUMAR SWAIN | OTHERS. ANNX 4 IS TO BE ATTESTED AS TRUE COPY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY |

| | | | NOT FILED |
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| 125 | WP(C)/19878/2022 | PRAFULLA CHANDRA DAS | 1. COURT FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 126 | WP(C)/19880/2022 | PRAFULLA CHANDRA DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 127 | WP(C)/19828/2022 | PRADEEP KUMAR DAS | OTHERS. PARAGRAPHS OF W.P ARE NOT CORRECTLY MARKED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 128 | WP(C)/19824/2022 | ACHYUTANANDA PATTANAIK | OTHERS. ANNX 5 IS NOT CORRECTLY PAGE MARKED OTHERS. PARAGRAPHS OF W.P ARE NOT CORRECTLY MARKED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 129 | WP(C)/19823/2022 | ACHYUTANANDA PATTANAIK | OTHERS. PARAGRAPHS OF W.P ARE NOT CORRECTLY MARKED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| 130 | WP(C)/21852/2022 | SRINIVAS MOHANTY | OTHERS. IT IS TYPED OUT IN C.T AFFIDAVIT & V.NAMA AS ABDUL KHALIT KHAN BUT PETNR SIGNED AS KHALIL KHAN IN V.NAMA & AFFIDAVIT |
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| 131 | WP(C)/19566/2022 | SUBASH CHANDRA PUSPALAKA | OTHERS. PAGE 14 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 132 | WP(C)/20807/2022 | RAJENDRA KUMAR PRADHAN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 133 | WP(C)/19569/2022 | SUBASH CHANDRA PUSPALAKA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 134 | WP(C)/21566/2022 | SIDHESWAR MALLIK | OTHERS. NEAT COPY OF PAGE 11 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 135 | WP(C)/21705/2022 | SAMEER KUMAR DAS | OTHERS. NEAT COPY OF PAGE 11,13,16 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 136 | WP(C)/20591/2022 | SUDARSHAN PRADHAN | OTHERS. PAGE 11 LEGIBLE COPY NOT FILED 6. RECEIPT SHOWING SERV.COPY |

| | | | TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 137 | WP(C)/20723/2022 | SANTOSH KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 138 | WP(C)/20747/2022 | ARUN KUMAR NAYAK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 139 | WP(C)/21217/2022 | LALATENDU SAMAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 140 | WP(C)/21387/2022 | MANAS RANJAN DHAL | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 141 | WP(C)/21869/2022 | SRINIVAS MOHANTY | 28. PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER |
| 142 | WP(C)/21866/2022 | SRINIVAS MOHANTY | 28. PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER |
| 143 | WP(C)/21626/2022 | KRISHNA CHANDRA SAHU | OTHERS. NEAT COPY OF PAGE 15,19 & 20 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL |

| | | | LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
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| 144 | WP(C)/21873/2022 | SRINIVAS MOHANTY | OTHERS. PAGE 9 & 10 NOT LEGIBLE 28. PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER |
| 145 | WP(C)/21862/2022 | SRINIVAS MOHANTY | OTHERS. PAGE 9 & 10 NOT LEGIBLE 28. PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER |
| 146 | WP(C)/21320/2022 | MOHENDRA KUMAR MOHAPATRO | OTHERS. NEAT COPY OF PAGE 20,26,31,32,60 TO 64 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 147 | WP(C)/20688/2022 | SUMIT KUMAR MOHANTY | OTHERS. WELFARE FEE OF RS 50/- NOT PAID 3. AUTHENTICATION FEE IS DEFICIENT. |
| 148 | WP(C)/21743/2022 | AKSHAYA KUMAR PANDEY | OTHERS. NEAT COPY OF PAGE 19,36,38 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 149 | WP(C)/21602/2022 | SANJAY KUMAR PATTANAIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY |

| | | | STAMPED,EXECUTED,ACCEPTED. |
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| 150 | WP(C)/21874/2022 | SRINIVAS MOHANTY | 28. PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER |
| 151 | WP(C)/21877/2022 | SRINIVAS MOHANTY | 28. PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER |
| 152 | WP(C)/21046/2022 | DEBASHISHA HOTA | OTHERS. PAGE 10,12 & 13 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 153 | WP(C)/20904/2022 | LAXMIKANTA MOHANTY | OTHERS. ANNX 2 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 154 | WP(C)/20906/2022 | LAXMIKANTA MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 155 | WP(C)/20209/2022 | DIPTI RANJAN BHOKTA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 156 | WP(C)/20872/2022 | DIPTI RANJAN BHOKTA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 157 | CRLMC/2203/2022 | LALITENDU MISHRA | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY |

| | | | NOT FILED |
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| 158 | WP(C)/21565/2022 | SIDHESWAR MALLIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 159 | WP(C)/21567/2022 | SIDHESWAR MALLIK | OTHERS. NEAT COPY OF PAGE 11 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 160 | WP(C)/21039/2022 | DEBASHISHA HOTA | OTHERS. PAGE 19 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 161 | WP(C)/19873/2022 | LAMBODAR PRADHAN | OTHERS. STATE OF ODISHA IN APPROPRIATE DEPT. IS TO BE IMPLEADED AS PARTY OTHERS. WRIT PETITION IS NOT PROPERLY ADDRESSED TO 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 162 | WP(C)/21356/2022 | SUSANTA KUMAR BARAL | OTHERS. LEGIBLE COPY OF PAGE 17 TO 22 TO BE FILED OTHERS. PAGE NO. 55 IS NOT ATTESTED AS TRUE COPY OTHERS. ANNX 3,11,12 & 13 ARE NOT CORRECTLY PAGE MARKED OTHERS. DATE MENTIONED AT PAGE 25 UNDER ANNX 2 SERIES AND AVERMENT OF WP DOES NOT TALLY WITH INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON |

| | | | FILING OF TRANSLATED COPY NOT FILED |
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| 163 | WP(C)/21044/2022 | DEBASHISHA HOTA | OTHERS. ANNX 2 & 3 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 164 | WP(C)/21957/2022 | PRABHU PRASANNA BEHERA | 20. VERNACULAR CERTIFICATE NOT FURNISHED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 165 | WP(C)/21042/2022 | DEBASHISHA HOTA | OTHERS. PAGE 18 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 166 | WP(C)/21040/2022 | DEBASHISHA HOTA | OTHERS. PAGE 12 & 13 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 167 | WP(C)/19860/2022 | DEBENDRA KUMAR DHAR | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 168 | CRLA/659/2022 | ARIJEET MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 169 | CRLA/658/2022 | ARIJEET MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| 170 | WP(C)/20288/2022 | SUBASH CHANDRA PUSPALAKA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 171 | WP(C)/21532/2022 | AMIYA KUMAR MOHANTY A | OTHERS. PAGE 32 NOT LEGIBLE 12. ASSESMENT SLIP NOT FILLED- IN PROPERLY. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 172 | CRLMC/2210/2022 | DIPTI RANJAN BHOKTA | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 173 | CRLMC/2209/2022 | DEVASHIS PANDA | 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. |
| 174 | WP(C)/21742/2022 | PRASANTA KUMAR PANDA | 1. COURT FEE IS DEFICIENT. 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 175 | WP(C)/20995/2022 | ARJUNA CHARANA BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 176 | WP(C)/21974/2022 | ASHIS KUMAR MISHRA | OTHERS. RS 50 /- FOR HCBAW FEE NOT FILED. OTHERS. GROUNDS BEFORE PRAYER NOT FURNISHED. OTHERS. RULE-8 OF THE OHC(PIL) RULE NOT COMPLIED WITH. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| 177 | CRLA/669/2022 | RAMAKANTA PRADHAN | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 178 | CRLA/657/2022 | RAMAKANTA PRADHAN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 179 | CRLA/643/2022 | GOPAL KRUSHNA MOHANTY | OTHERS. GOOD GROUND CERTIFICATE NOT FURNISHED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 24. LIMITATION NOT IN TIME / EXPIRED. |
| 180 | CRLREV/386/2022 | DEVASHIS PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 24. LIMITATION NOT IN TIME / EXPIRED. |